

## Cases Filed, Pending and Disposed under various provisions of Companies Act, 2013

From 01.06.2016 to 31.07.2024

| Section of CA, 2013   | No. of Cases Numbered | No. of Cases Pending | No. of Cases Disposed of | % of Disposal [(4)/(2)x100} |
|---|-----------------------|----------------------|--------------------------|-----------------------------|
| 1   | 2                     | 3                    | 4                        | 5                           |
| Sec 241/242,59, 271-272, 252, 45Q, 397/398 of CA, 1956 etc. | 40,286                | 7,150                | 33,136                   | 82.25%                      |

**Note:**

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 47 Members including President are in position.*
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.*
- 3. Further reconciliation is under progress due to minor discrepancies.*

Sd/-  
Deputy Registrar

Sd/-  
Joint Registrar

Sd/-  
Registrar